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[Shri Manmohan Tudu] those violators of their place of worship. This should be prevented by immediate action.

(v) Conversion of Rupsa-Bangeri-Poshi Narrow Gauge line into Broad Gauge line during the Sixth Plan

SHRI CHINTAMANI **JENA** (Balasore): Mr. Speaker, Sir, the Rupsa-Bangeri-Poshi narrow-gauge railway line in South Eastern Railway was constructed about 75 years back keeping in view the importance of the area which is rich in and forest products. There are constant demands from all sections to convert this narrow gauge railway line into broad-gauge line for which survey and investigations are completed since long. From the survey, it is ascertained that about Rs. 4.30 crores will be required to convert it into a broad gauge line which will be a remunerative one. In the meantime, some medium and large scale industries have been set up and some are coming up very soon in this area along with some new mineral products are traceable, which are to be exploited, which is necessitating the urgency of converting this narrow gauge line into a broad In addition to it the gauge one. passengers traffic has been increased to a great extent and after its conversion into a broad gauge line, the income to the Government exchequer will be increased three times than that of at presnt.

I would, therefore, request the Railway Ministry to take up this project in the Sixth I lan period on priority basis which will fulfil the long cherished demand of the people of this area and will be a great source of income to the Government exchequer as well as

it will be a great help for eradication of poverty from a backward State like Orissa.

(vi) DISRUPTION IN THE SUPPLY OF RATIONED SUGAR IN KERALA

*SHRI V. S. VIJAYARAGHA-VAN (Palghat): The people of Kerala have not so far got the ration sugar for the month of November which was to be supplied at the rat of Rs. 2.85. This has happened because the Govt. did not lift the stock from sugar mills in time.

As soon as the Central order raising the price of sugar by 60 to 65 paise per Kg. from first of December was received, it is alleged to have been decided not to distribute sugar in November. The Sugar meant for the month of November is normally distributed in December. Thus now the people would have to pay 65 paise more per Kg. as per the revised rates. The Govt. has not lifted the quota of sugar from the mills meant for November.

21,000 bags of sugar are lying in the Pampa sugar Factory, a public sector factory. This factory where 800 tonnes of sugar are produced daily, has been closed due to the partial strike by a section of the workers. The Govt. is not taking any step to reopen the factory or lift the accumulated stock of sugar.

All this has disrupted the distribution of sugar in Kerala. Therefore I request the Central Govt. to give suitable instructions to the State Govt. to relieve the difficulties of the people.

(vii) INDUSTRIAL DEVELOPMENT PROGRAMME FOR EASTERN U.P.

भी राजनाय सो कर झारही (सैक्ट्रूर) : मध्यक्ष महोदय, मैं उत्तर प्रदेश के तीन सौ वर्ग मील में फैले हुए सैंद्रपुर की द्यनीय